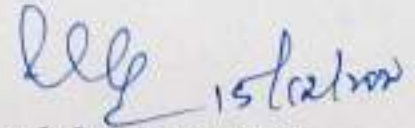


**THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 16.12.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>HEAR ON IA</u></p> <p>1) A.S.101/2019 and Connected matters</p> <p>2) A.P.72/2020 and Connected matters</p> <p align="center"><u>ARGUMENTS</u></p> <p>3) A.S.97/2019 and Connected matters</p> <p>4) A.P.7/2020 and Connected matters</p> <p align="center"><u>AWAIT TCR</u></p> <p>5) A.P.43/2020</p>	<p align="center"><u>EVIDNCE</u></p> <p>1) S.C.245/2013</p> <p>2) S.C.264/2014</p> <p>3) S.C.4/2016</p> <p>4) S.C.84/2016</p> <p>5) S.C.31/2017</p> <p>6) S.C.50/2017</p> <p>7) S.C.11/2019</p> <p>8) S.C.88/2019</p> <p>9) S.C.150/2019</p> <p>10)S.C.162/2019</p> <p>11)S.C.256/2019</p> <p>12)S.C.313/2019</p> <p>13)S.C.324/2019</p> <p align="center"><u>FURTHER EVIDNCE</u></p> <p>14)S.C.3/2019</p> <p>15)S.C.103/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>HEARING</u></p> <p>1) R.A.162/2015</p> <p align="center"><u>FURTHER ARGUMENTS</u></p> <p>2) R.A.29/2016</p> <p>3) M.A.128/2020</p> <p>4) M.A.129/2020</p> <p align="center"><u>FOR REPLY</u></p> <p>5) R.A.229/2020</p> <p align="center"><u>HEARING</u></p> <p>6) R.A.230/2020</p> <p>7) Misc.50/2020</p> <p align="center"><u>ARGUMENTS</u></p> <p>8) M.A.52/2020 and Connected matters</p> <p>9) R.A.68/2020</p> <p>10)R.A.50/2020</p> <p>11)M.A.35/2020</p> <p>12)M.A.51/2020</p> <p>13)M.A.2/2020</p> <p>14)M.A.3/2020</p> <p>15)R.A.243/2020</p> <p>16)Misc.67/2020</p>	<p align="center"><u>HEARING</u></p> <p>1) Crl.Misc.1605/2020</p> <p>2) Crl.Misc.1607/2020</p> <p align="center"><u>ORDERS</u></p> <p>3) Crl.Misc.1652/2020</p> <p align="center"><u>JUDGMENT</u></p> <p>4) S.C.5/2020</p>


 Prl.District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE:- 1. Other cases listed on 16.12.2020 are posted to 07.01.2021.
 2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and 18.09.2020, issued by Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE
Cause List Dated 16-12-2020

MORNING SESSION

Hearing:

1. R.A.43/2014
2. P & SC.21/2017
3. RA.182/2017
4. CrI.Misc. 1061/2018

Evidence:

1. I.D.18/2016
2. REF.7/2017
3. I.D.76/2017
4. I.D.79/2017
5. I.D.4/2018
6. IDC.10/2020
7. IDC.11/2020
8. SC.31/2015
9. SC.46/2015
- 10.SC.21/2017

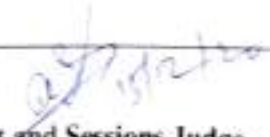
ARGUMENTS:

1. R.A.19/2005
2. R.A.84/2020
3. R.A.64/2014
4. R.A.68/2014
5. R.A.86/2016
6. CrI.A.110/2017
7. CrI.RP.1/2018
8. CrI.A.121/2018
9. CrI.A.71/2019

AFTERNOON SESSION

ARGUMENTS:

1. R.A.100/2017
2. R.A. 157/2017
3. R.A. 158/2017
4. R.A. 178/2017
5. M.A. 8/2018
6. CrI.Misc.1547/2020
7. CrI.Misc.1581/2020
8. CrI.Misc.1593/2020


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

**Cause List of II Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**
Dated: 16-12-2020.

Morning Session	
<p align="center"><u>Criminal</u></p> <ol style="list-style-type: none">1. Spl. C (SC/ST Act 691/20112. Spl. C 97/20153. Spl. C 69/20164. Spl. C 174/20165. Spl. C 116/20176. Spl. C 355/20177. Spl. C 89/20088. Spl. C 50/20099. Spl. C 287/201210. Spl. C 414/201911. Spl. C 115/202012. Spl. C 221/2020	
Afternoon Session	
<p align="center"><u>Criminal</u></p> <ol style="list-style-type: none">1. Spl. C 309/20192. Spl. C 73/20203. Spl. C 223/20204. Spl. C 226/20205. CrI. Misc 1545/20206. CrI. Misc 1609/20207. CrI. Misc 1555/20208. CrI. Misc 1601/20209. CrI. Misc 1622/202010. Spl. C 96/201711. Spl. C 56/2013	

Date : 15-12-2020.
Place : Bengaluru.

C/c II Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 16-12-2020**

MORNING SESSION	AFTERNOON SESSION
<p align="center"><u>CRIMINAL FOR EVIDENCE.</u></p> <p>1. SC.90/2015 2. SC.187/2015 3. SC.68/2018 4. SC.69/2018 5. SC.243/2018 6. SC.347/2018 7. SC.76/2019 8. SC.265/2019 9. SC.296/2019</p> <p align="center"><u>FOR ARGUMENTS</u></p> <p>10. CRL.A.27/2019 11. CRL.A.42/2019 12. CRL.A.87/2019 13. CRL.A.109/2019</p> <p align="center"><u>FOR ORDER</u></p> <p>14. SC.134/2020</p> <p align="center"><u>FOR CHARGE</u></p> <p>15. SC.37/2019 16. SC.209/2019 17. SC.309/2019</p> <p align="center"><u>CIVIL FOR EVIDENCE</u></p> <p>18. M.C.191/2020 19. R.A.28/2019</p> <p align="center"><u>FOR HEARING</u></p> <p>20. R.A.20/2019</p>	<p align="center"><u>CIVIL FOR STEPS</u></p> <p>1. MA.33/2020</p> <p align="center"><u>FOR ARGUMENTS</u></p> <p>2. R.A.110/2018 3. R.A.115/2018 4. R.A.9/2019 5. R.A.76/2019</p> <p align="center"><u>FOR AWAIT TCR</u></p> <p>6. R.A.33/2019 7. R.A.261/2020</p> <p align="center"><u>CALL ON</u></p> <p>8. M.C.67/2020</p> <p align="center"><u>FOR AWAIT NOTICE</u></p> <p>9. M.C.17/2020</p> <p align="center"><u>FOR OBJECTIONS</u></p> <p>10. R.A.19/2019 11. M.C.164/2020</p> <p align="center"><u>FOR HEARING</u></p> <p>12. R.A.259/2020</p> <p align="center"><u>CRIMINAL FOR FDT</u></p> <p>13. SC.164/2018 14. SC.73/2019 15. SC.89/2019 16. SC.185/2019 17. SC.221/2019</p> <p align="center"><u>FOR OBJECTIONS</u></p> <p>18. CRL.R.P.33/2020 19. CRL.MISC.1664/2020</p>


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

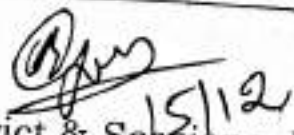
NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020, 27-06-2020, 24-07-2020, 27-08-2020 and 18-09-2020, issued by Hon'ble High Court of Karnataka

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 16/12/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>Arguments:</u> 1) R.A. 28/2016 2) R.A. 41/2016 3) Misc. 14/2017 4) R.A. 70/2018 5) Misc. 14/2019 6) R.A. 32/2019</p> <p><u>For Enquiry an I.A.:</u> 1) Misc 75/2018 2) M.C. 221/2020</p> <p><u>Steps:</u> 1) Misc 89/2019</p> <p><u>Further Evidence:</u> 1) P & SC 39/2019</p> <p><u>Evidence:</u> 1) SC 66/2012 2) SC 115/2013 4) SC 163/2013 5) SC 324/2013 6) SC 72/2014 7) SC 192/2014 8) SC 240/2014 9) SC 164/2015 11) SC 88/2020 12) SC 306/2019 13) M.C. 246/2020</p>	<p><u>Arguments:</u> 1) SC 160/2010 2) SC 54/2012 3) SC 91/2017</p> <p><u>Compliance:</u> 1) M.C. 35/2020</p> <p><u>Cross Examination of P.W.:</u> 1) M.C. 247/2020</p> <p><u>Objection:</u> 1) R.A. 89/2014</p> <p><u>Custody Matters:</u> 1) SC 18/2016 2) SC 64/2016</p> <p><u>Charge:</u> 1) SC 191/2015</p> <p><u>HBC:</u> 1) SC 242/2019 2) SC 285/2019</p> <p><u>FDT:</u> 1) SC 159/2017</p> <p><u>Objection:</u> 1) Crl.Misc. 1666/2020</p> <p><u>To hear:</u> 1) Crl.Misc. 1661/2020 2) Crl.Misc. 1662/2020 3) M.A. 147/2020</p> <p><u>Order:</u> 1) SC 8/2020 2) M.C. 263/2020</p>

Judgement:

1) R.A. 192/2017


7th Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP
dated: 18/09/2020 issued by Hon'ble High Court of
Karnataka.

PRL. DISTRICT AND SESSION JUDGE
In the Court of YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Dated 16-12-2020

Case Type	Case No./Year	Sub Stage	Advocate
<u>HEARING</u>			
1) R.A.	282/2020		VIGNESHWARA V.
<u>Evidnce</u>			
2) M.C.	215/2020		M Rajanna
3) M.C.	130/2020		S Laveesh
<u>ARGUMENTS.</u>			
4) R.A.	193/2016	ARGUMENTS BY ADV. PLFFS.	S.CHENNARAYA REDDY
5) R.A.	28/2017	ARGUMENTS	KNS LEGAL
6) P and SC	43/2020		SATHISH K. R.
7) M.A.	126/2020		J. K. LOKESH GOWDA
<u>Amendment</u>			
8) R.A.	79/2018		C. SHANKAR REDDY
<u>Await Notice</u>			
9) M.C.	179/2020		A G Shivanna
10) Misc	59/2015		
11) Misc	86/2015		M. V. KINI AND CO.
12) Misc	92/2015		M. V. KINI
13) Misc	95/2015		M. V. KINI
14) Misc	106/2015		M. V. KINI
15) Misc	131/2015		M. V. KINI
16) M.A.	42/2017		JAYALAKSHMI
17) M.A.	70/2017		PRIYANKA S.
18) M.A.	18/2018		H. M. SHOMASHEKARAI AH
<u>Objection</u>			
19) R.A.	27/2017		SYED KHAMARUDDIN
20) P and SC	33/2019		A. MADHUSUDHANA RAO
21) R.A.	216/2020		N. SAVANUR
<u>Evidnce</u>			
1) SC	10/2016		
2) SC	19/2016		
3) SC	20/2016		
4) SC	126/2017	SS TO WITNESSES	
5) SC	157/2018		

6) SC	332/2018		A
7) SC	352/2018	SS TO WITNESSES	A
8) SC	114/2019	SS TO WITNESSES	A
9) SC	180/2019		A
10) SC	268/2019		A
<u>DEFENCE EVIDENCE</u>			
11) SC	167/2015		
<u>JUDGEMENT</u>			
12) SC	190/2017		
<u>Await LCR</u>			
13) CRL.A	32/2020		R. MANJUNATH
<u>CALL ON</u>			
14) SC	58/2020		A
<u>Charge</u>			
15) SC	124/2016		
<u>HBC</u>			
16) SC	333/2019		A
17) SC	14/2020		A
<u>FDI</u>			
18) SC	168/2019		P.N Shekarababu
<u>Objection</u>			
19) Crl.Misc.	1660/2020		S. RAGHUNATHAGOWDA
20) Crl.Misc.	1665/2020		S. M. KIRAN

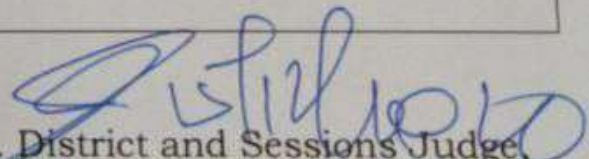
**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 16-12-2020.

Morning Session	
Criminal	Civil
1. SC 60/2017	19. R.A. 13/2018
2. SC 148/2018	20. M.A. 45/2019
3. SC 206/2018	
4. SC 266/2018	
5. SC 139/2019	
6. SC 365/2019	
7. SC 368/2019	
8. SC 147/2016	
9. SC 352/2019	
10. SC 333/2018	
11. SC 227/2019	
12. SC 43/2020	
13. SC 350/2019	
14. Spl.C 102/2015	
15. Spl.C 204/2020	
16. CrI.A. 112/2019	
17. CrI.A. 23/2020	
18. CrI.A. 111/2019	
Afternoon Session	
Civil	Criminal
1. P & SC 33/2020	
2. G & WC 23/2019	
3. P & SC 34/2020	
4. R.A. 172/2020	
5. R.A. 108/2016	
6. R.A. 137/2016	
7. R.A. 26/2017	
8. R.A. 135/2020	
9. R.A. 159/2017	NIL
10. R.A. 87/2019	
11. M.A. 10/2020	
12. R.A. 149/2020	
13. R.A. 191/2016	
14. R.A. 134/2018	
15. G & WC 32/2019	
16. G & WC 43/2019	
17. M.A. 36/2018	
18. G & WC 11/2016	
19. P & SC 25/2020	
20. P & SC 44/2020	

Date : 15-12-2020.

Place : Bengaluru.


IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.